

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2006
ANSWERED ON 30TH JULY, 2026**

CONSTRUCTION OF PEDESTRIAN UNDERPASS

2006. SHRI R K CHAUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether, in view of the high-density traffic on National Highway-30 (Lucknow–Raebareli stretch) passing through the Mohanlalganj Parliamentary Constituency, any budgetary provision has been made under the annual maintenance plan for the construction of pedestrian underpasses, foot overbridges or flyovers at congested locations including the Mohanlalganj main market, if so, the details thereof along with the timelines fixed for their completion;

(b) whether, in respect of the Mohan Bani (Junabganj)–Mohanlalganj–Gosaiganj Road connectivity project, any strict performance-based parameters and timelines have been enforced on the primary concessionaire to ensure the seamless execution of road safety and high-visibility signage works, if so, the details thereof; and

(c) whether there is a dedicated ombudsman or grievance redressal cell within the Ministry or its RO, Lucknow where sub-contractors can report arbitrary contract termination, unauthorized deductions or prolonged non-payment by primary concessionaires without fear of being blacklisted from future Government projects, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Government in Ministry of Road Transport & Highways undertakes Feasibility Study / Detailed Project Report (DPR) for improvement / widening / construction of National Highways in the country. Decision for project implementation and investment is taken based on the outcome of DPR, requirement of connectivity, traffic density and synergy with PM Gati Shakti National Master Plan. The feasibility study of de-congestion of Mohanlalganj main market is being taken up.

(b) Government in Ministry of Road Transport & Highways is responsible for Development, Operation & Maintenance of the road declared and notified as National Highway (NH)/National Expressway (NE). As far as Mohan Bani (Junabganj)–Mohanlalganj–Gosaiganj Road is concerned, it is not a NH/NE.

(c) At the Central level, a grievance redressal mechanism for all schemes is already in place Centralized Public Grievance Redress and Monitoring System (CPGRAMS); available to the citizens to file their grievances to the public authorities on any subject related to service delivery. It is a single portal connected to all the Ministries/ Departments of Government of India and States.
